

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 02**  
**(IB)-1859(PB)/2019**

**IN THE MATTER OF:**

K.C.C Buildtech Pvt. Ltd. & Anr.

.... Applicant/petitioner

Vs.

EMAAR MGF Land Ltd.

.... Respondents

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 06.08.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner(s):-

Mr. Piyush Singh & Mr. Aditya Parolia, Advs.

For the Respondent(s):-

Mr. A.K. Jain, Mr. Murari Kumar, Mr. Ratul Mukherjee & Mr. Achint Kumar, Advs.

**ORDER**

The connected matters are coming up on 20.08.2019.

List on 20.08.2019.

Sd/-

**(M. M. KUMAR)**  
**PRESIDENT**

Sd/-

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**